NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.05.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.4/BB/2017	-	Admission	Rule-6 of I&B Code	M/s Vedha Marketing Corportion Vs.M/s GK Shelters Pvt.Ltd.

SL. NAME (IN CAPITAL) NO.

SIGNATURE

& PHONE NUMBER

REPRESENTATION TO WHOM

MOHESHUARA PRASAD. NL

Reapondent

9739979047

1)enkatesha N 9008774103

petitions.

Counsel for petitioner is present. Counsel for respondent is present. He has filed written arguments on behalf of the respondents. Both counsels requested time. Hence posted for hearing 22.06.2017. Counsel for petitioner filed list of citations.

Member(J)

Member(T)